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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 80/7/NCLT/AHM/2017

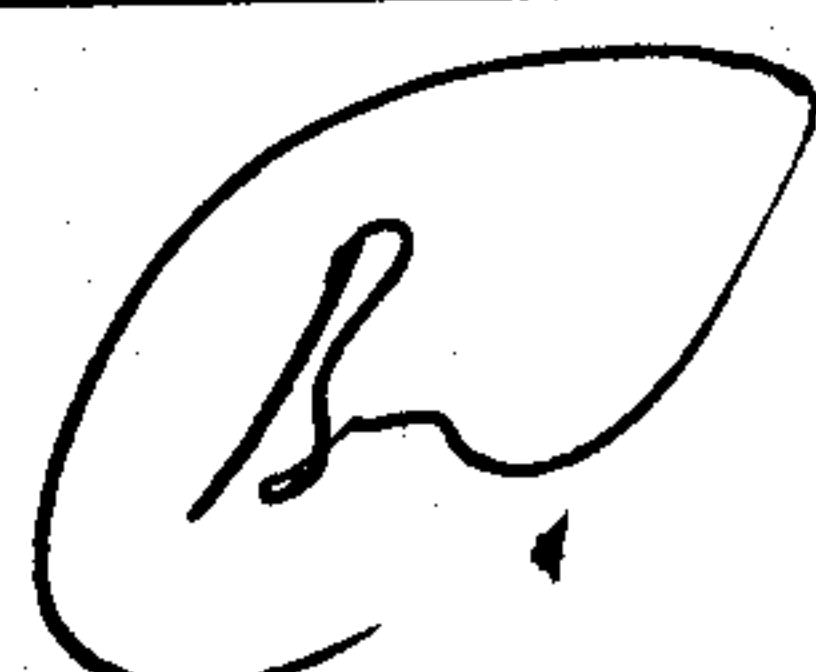
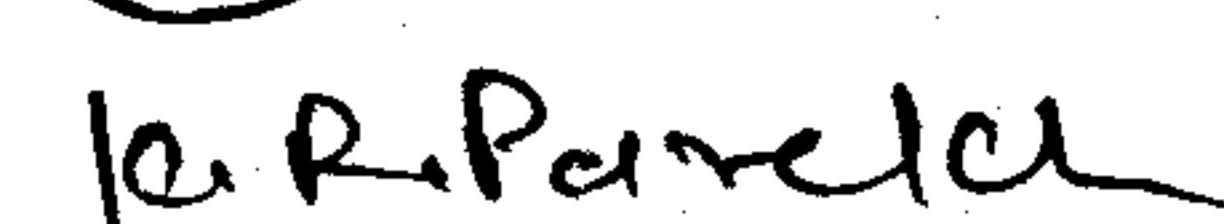
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: IDBI Bank Ltd.
V/s.
BCC Estate Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. BAIJU BHAGAT	Advocate	Petitioner	
2. Kreena R. Parikh For Arjun R. Sheth	Advocate	Respondent	

ORDER

Learned Advocate Mr. Baiju Bhagat present for Financial Creditor/ Applicant.
Learned Advocate Ms. Kreena Parikh i/b Learned Advocate Mr. Arjun Sheth present
for Respondent.

Proof of service of notice of date of hearing filed.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Respondent.

At request of Learned Counsel for Respondent for filing objections, if any.

List the matter on 28.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.